

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/5/2016

NAME OF THE APPLICANT

: SYNTHITE INDUSTRIES LTD

UNDER SECTION

: 14(1)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Archana Iyer

## ORDER

Counsels for both the parties are present and prayed for time to seek instructions from their clients in relation to holding of the EOGM afresh for passing special resolution and the appointment of an independent Observer. Put up on 22.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)